



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-75/1998/5221/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Thaneswar Kalita  
Member, MACT No.3,  
Kamrup(M), Guwahati.

Dated Guwahati, the 10<sup>th</sup> September, 2019.

Sub:- **Restricted Holiday.**

Ref:- Email dated 9<sup>th</sup> September, 2019

Sir,

With reference to the above, I am directed to inform you that your prayer for Restricted holiday for 1(one) day on 09.09.2019, has been granted/rejected. The Presiding Officer, STAT, Assam & Member, MACT NO. 1, Kamrup(M), Guwahati will remain in-charge of your Court and office during your absence on leave.

Yours faithfully,


Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-75/1998/5222/A, dated 10.9.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rdbr